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17 CONTC-Cotempt of Court Cases (Civil contempt) 18 CONTC(CPC)-Contempt Petition in Cuttack Bench 19 CONTC(CP)-Contempt Petition in Bhubaneswar Bench 20 CONTR-Proceeding relating to Criminal Contempt 21 COPET-Orginal Petition (Companies Act.) 22 CRA-Criminal Appeals 23 CRLA-Appeal against Judgement/Sentence. 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 25 CRLMA-Other Miscellaneous Application. 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Revision. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions.	16		1
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19 CONTC(CP)-Contempt Petition in Bhubaneswar Bench 20 CONTR-Proceeding relating to Criminal Contempt 21 COPET-Orginal Petition (Companies Act.) 22 CRA-Criminal Appeals 23 CRLA-Appeal against Judgement/Sentence. 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 25 CRLMA-Other Miscellaneous Application. 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Revision. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			38
20 CONTR-Proceeding relating to Criminal Contempt 21 COPET-Orginal Petition (Companies Act.) 22 CRA-Criminal Appeals 23 CRLA-Appeal against Judgement/Sentence. 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 25 CRLMA-Other Miscellaneous Application. 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Revision. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			34
21 COPET-Orginal Petition (Companies Act.) 22 CRA-Criminal Appeals 10 23 CRLA-Appeal against Judgement/Sentence. 114 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 13 25 CRLMA-Other Miscellaneous Application. 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 132 CRREV-Criminal Revision 2 CRREV-Criminal Revision 2 CRREV-Criminal Revision 3 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.		, , ,	218
22 CRA-Criminal Appeals 23 CRLA-Appeal against Judgement/Sentence. 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 25 CRLMA-Other Miscellaneous Application. 26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			124
23 CRLA-Appeal against Judgement/Sentence. 114 24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 13 25 CRLMA-Other Miscellaneous Application. 10 26 CRLMC-Appl.under Sec.482 Cr.P.C. 40 27 CRLMP-Criminal Miscellaneous Petition 99 28 CRLREV-Criminal Revision. 97 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 132 CRREV-Criminal Revision 233 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			1010
24 CRLLP-Appl.for leave to appeal US 378 Cr.P.C. 13 25 CRLMA-Other Miscellaneous Application. 10 26 CRLMC-Appl.under Sec.482 Cr.P.C. 40 27 CRLMP-Criminal Miscellaneous Petition 9 28 CRLREV-Criminal Revision. 97 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 1 32 CRREV-Criminal Revision 2 33 CS(OS)-Civil suits. 2 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			11477
25 CRLMA-Other Miscellaneous Application. 10 26 CRLMC-Appl.under Sec.482 Cr.P.C. 40 27 CRLMP-Criminal Miscellaneous Petition 9 28 CRLREV-Criminal Revision. 97 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 1 32 CRREV-Criminal Revision 2 33 CS(OS)-Civil suits. 2 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			1351
26 CRLMC-Appl.under Sec.482 Cr.P.C. 27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			1047
27 CRLMP-Criminal Miscellaneous Petition 28 CRLREV-Criminal Revision. 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			4038
28 CRLREV-Criminal Revision. 97 29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 1 32 CRREV-Criminal Revision 2 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			987
29 CRLTR-Original Trial. 30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 23 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			9762
30 CRMC-Criminal Miscellaneous Case 31 CRP-Revision Petition. 32 CRREV-Criminal Revision 23 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			1
31 CRP-Revision Petition. 1 32 CRREV-Criminal Revision 2 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			25
32 CRREV-Criminal Revision 2 33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			186
33 CS(OS)-Civil suits. 34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			245
34 CUSREF-Reference under Customs Act. 35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.	33		1
35 CVA-Civil Appeals 36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			1
36 CVREV-Civil Revision. 37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			2
37 CVRVW-Civil Review. 38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			16
38 DSREF-Confirmation under Sec.336 Cr.P.C. 39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			20
39 EC-Execution Case. 40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			6
40 ELA-Appeals from Judgement in Election Pet. 41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			1
41 ELPET-Election Petitions. 42 EXFA-Execution First Appeal.			14
42 EXFA-Execution First Appeal.			23
		EXFA-Execution First Appeal.	2
43 EXOS-Execution Application.	43	EXOS-Execution Application.	4
44 EXP-Execution Petition.			35
			135
			3154
47 FA(OS)-FA from Judgement in original suits.			1
			109
			403
50 GUAP-Pet. under Guardianship and Wards Act.			19
51 IP(M)-Main Petition (Insolvency Act)			1

52	ITA-Appeals Income-tax	249
53	JCRA-Jail Criminal Appeals	13
<u>55</u>		996
<u>55</u>	JCRLA-Jail Criminal Appeal JCRLRV-Jail Criminal Revision.	
<u>55</u> 56	JCRMC-Jail Criminal Misc.Case.	9
56 		833
	LAA-Appeals (Land Acquisition Act)	
58	LAREF-References (Land Acquisition Act)	1
59	LPA-Letters Patent Appeals.	26 5512
60	MACA-Motor Accident Appeals.	
61 62	MAC-Motor Accident Claims.	1
	MA-Miscellaneous Appeals	47
63	MATA-Matrimonial Cases (Appeals)	1270
64	MFA-FA against Spl. Jurisdiction Cases.	5
65	MJC-Misc.Judicial Case.	59
66	MSA-SA from judgements in Misc. Cases.	98
67	OCRMC-Original Crl. Miscellaneous Case	96
68	OJC-Original Jurisdiction case (Writ)	434
69	OREF-References.	1
70	OS-Original Suit.	1
71	OTAPL-Other Tax Applications.	59
72	OTC-Other Tax Case.	1
73	OVTA-Tax Appeal Under OVAT Act	1
74	RFA-FA from Judgement and Decree in Suit	458
75	RPFAM-Revision US 19 of Family Court Act.	807
76	RSA-Second Appeal from Judgement and Decree.	6934
77	RVWPET-Review Petition.	2259
78	RVWPET(RPC)-Review Petition in Cuttack Bench	50
79	RVWPET(RP)-Review Petition in Bhubaneswar Bench	29
80	SAO-Second Appeal from Appellate Order.	220
81	SA-Second Appeal	2043
82	SCLP-Pet.for leave to appeal to Supreme Court	1
83	SJC-Special Jurisdiction Case (Tax Matters)	108
84	SM-Suo Motu.	43
85	SPA-Sp.Appeal before DB	1
86	STAPL-Appl.for direction to make a reference.	2
87	STREV-Sales Tax Revision.	455
88	TA-Tax Appeal	11
89	TREV-Tax Revesion	8
90	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	180
91	TRP(C)-Transfer Petition under Sec.24 CPC	835
92	WA-Appeals before DB against SB Judgement	2819
93	WPC(OAB)-Original Application in Berhampur Bench	11
94	WPC(OAC)-Original Application in Cuttack Bench	1341
95	WPC(OA)-Original Application in Bhubaneswar Bench	686
96	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	41
97	WPC(OAPPC)-Original Application Permission Petition in Cuttack	26
98	WPC(OAS)-Original Application in Sambalpur Bench	38
99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	220
100	WPC(TAC)-Transfer Application in Cuttack Bench	13
101	WPC(T)-Temporary Number in Bhubaneswar	5
102	WP(C)-Writ Petition under Art.226 and 227.	59622
	Grand Total	144511